

**RCA No.319/2016  
Jagdish Lal Vs. DDA**

(Through V/C Cisco-Webex)

**15.07.2020**

**At 12:05 PM to 12:10 PM**

Present : None.

It is informed by the Reader of the Court that time is sought by the Ld. Counsel for the respondent and that no link was sent to the side of the Appellant, since, there is no mobile or E-mail available on record.

Ahmad is directed to make efforts to trace out the mobile / E-mail of the Appellant.

Be listed for F.A on 15.09.2020.

  
**(RAJINDER KUMAR)  
SCJ-cum-RC (West), THC  
Delhi: 15.07.2020**

**CS No.7761/2016**

**Ramesh Kumar Verma Vs. G.S. Developers & Contractors Pvt. Ltd.**

(Through V/C Cisco-Webex)

**15.07.2020**

**At 11:30 AM to 12:03 PM**

Present : Sh. Sanjeev Chauhan, Ld. Counsel for the plaintiff.

Sh. S.B. Singh, Ld. Counsel for the defendant.

F.A heard.

Be listed for orders on **04.08.2020**.

  
**(RAJINDER KUMAR)**  
**SCJ-cum-RC (West), THC**  
**Delhi: 15.07.2020**